

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN (DEAD) THR. LRS.

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

(IA No. 16516/2017 - I A FOR AMENDMENT OF C T)

WITH

CONMT.PET.(C) No. 468-469/2022 in C.A. No. 1071-1072/2017 (III-A)

Date : 13-11-2024 These matters, though listed, were mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
For M/S. Shakil Ahmad Syed, AOR

Mr. Ankit Yadav, AOR
Ms. Shaoni Das, Adv.

For Respondent(s) Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.
Mr. Mukesh Kumar Jain, Adv.

Mr. Deepak Nargolkar, Sr. Adv. (NP)
Mr. Deepak Goel, AOR
Ms. Urvashi Sharma, Adv.
Ms. Alka Goyal, Adv.
Ms. Rubi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At request of learned counsel for the appellant(s), list the matters after two weeks.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)